



+ CS(OS) 4018/2014

NEELAM SETHI

.....Plaintiff

Through: Adv Shagun Saproo for

Plaintiff(through VC)

versus

ANKIT SAHAI & ANR

.....Defendant

Through: Mr. Bharat Malhotra and

Mr. Taksh Suri, Advs. for defendant Ms. Poonam

Ahuja

Mr. Bhagat Singh, Adv. for D1 (through VC)

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. SHUCHI

LALER (DHJS)

ORDER 06.05.2025

%

Ld. Joint Registrar (Judicial) is on leave.

List on 14.07.2025.

Reader a/w JOINT REGISTRAR (JUDICIAL)

MAY 6, 2025/cd

Click here to check corrigendum, if any